

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-2237
ANSWERED ON- 15/12/2023

REVOCATION OF PASSPORTS

2237. SHRI COSME FRANCISCO CAITANO SARDINHA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the ministry has data on number of Goans and others who have had their passports revoked due to possession of Bilhete de Identidade(BI) of Portugal, which they have changed to Cartao de Cidadao;
- (b) if so, the details thereof during the last three years;
- (c) whether the matter has been raised with the Portuguese Government regarding the legal issues faced by persons in India due to BI registration by them, if so, the details thereof; and
- (d) the steps taken by the Government to resolve the issue and provide a well-defined policy framework in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a & b) RPO Panaji received more than 2000 applications during the last 3 years for surrender of Indian passports consequent upon acquisition of Portuguese nationality. In the last 3 years, 114 passports have been revoked by the RPO.

(c & d) There is a well defined law in place in terms of the Passports Act 1967 and the Citizenship Act 1955 to regulate such cases.
